

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**ORIGINAL APPLICATION NO. 180/00891/2018**

Friday, this the 2<sup>nd</sup> day of November, 2018

**CORAM**

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

C.K.Karthika, aged 33 years  
W/o.S.Sajeev  
Accountant, (on deputation)  
Pay and Accounts Office, Ministry of Agriculture  
(Department of Agriculture and Co-operation)  
Fine Arts Avenue, Kochi-16  
Residing at:NIFPHATT Quarters  
Pulleppadi, Ernakulam

... **Applicant**

**[By Advocate Mr.T.C.G Swamy & Ms.Kala T.Gopi]**

V.

1. Union of India represented by the  
Secretary to the Government of India  
Ministry of Finance, New Delhi -110 001
2. The Registrar General and Census Commissioner of India  
Office of the Registrar General of India  
2A, Mansingh Road  
New Delhi – 110 011
3. The Joint Director  
Directorate of Census Operations  
Andhra Pradesh and Telengana  
1<sup>st</sup> Floor, Kendriya Sadan, Sultan Bazaar  
Hyderabad-500 095
4. Pay and Accounts Officer  
Pay and Accounts Office,Ministry of Agriculture  
(Department of Agriculture and Co-operation)  
Fine Arts Avenue, Kochi -16
5. The Chief Controller of Accounts  
Principal Accounts Office  
Ministry of Agriculture  
No.16A, Akbar Road, Hutments  
Annexe, New Delhi-110 001
6. The Principal Controller General of Accounts  
Ministry of Finance  
New Delhi – 110 001

... **Respondents**

**(By Advocate Mr.S.Sreedutt,ACGSC)**

This application having been finally heard on 2.11.2018, the Tribunal on the same day delivered the following in the open court.

**O R D E R (ORAL)**

***Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER***

The applicant is an Accountant working on deputation in the Pay and Accounts Office, Ministry of Agriculture. She is originally from the Directorate of Census. By way of representation, a copy of which is available at Annexure A-9, applicant had requested for absorption in her present organisation where she is on deputation. We feel that the interests of justice will be met if a direction is issued to the respondents to take an expeditious decision on the representation made, in any case, within thirty days from the date of receipt of a copy of this order.

2. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

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**List of Annexures**

Annexure A1 - A true copy of Office Memorandum under No.A12023/Pr.AO/Admn/Dep./Gr.C/2014/2447 dated 5.2.2014 issued by the 5<sup>th</sup> respondent

Annexure A2 - A true copy of the order No.A32016/1/2005-Estt.dated 26.3.2015, from the office of the 3<sup>rd</sup> respondent

Annexure A3 - A true copy of Office Order bearing No.PAO/Agri/Cochin/Admn/2015-16/03 dated 16.4.2015, issued from the office of the 4<sup>th</sup> respondent

Annexure A4 - A true copy of Office Order No.186/2016 dated 30.3.2016 issued from the office of the 5<sup>th</sup> respondent

Annexure A5 - A true copy of Order in O.A No.251/2017 dated 14.5.2017 of this Tribunal

Annexure A6 - A true copy of order bearing F.No.A-12023/Pr.AO/Admn/Dep./Gr.C/Vol.2/2017-18/1470-73 dated 9.10.2017 issued from the office of the 5<sup>th</sup> respondent

Annexure A7 - A true copy of order bearing F.No.A-12023/Pr.AO/Admn/Dep./Gr.C/Vol.2/2017-18/1630-33 dated 20/21.3.2018 issued from the office of the 5<sup>th</sup> respondent

Annexure A8 - A true copy of recruitment Rules relating to the post of Accountant, under the respondents 4 and 5

Annexure A9 - A true copy of representation dated 3.7.2018 submitted by the applicant before the 3<sup>rd</sup> respondent

Annexure A10 - A true copy of the order bearing No.Admn/1/(34)3/Absorption/2014-15/1421 dated 22.1.2015 issued by the Ministry of Finance

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